## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/ 2832/A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

The Joint Registrar,

Gauhati High Court,

Itanagar Permanent Bench.

rel

Dated Guwahati, 22 April, 2025.

Sub:-

Casual leave.

Ref:-

No.HC(IB)-VIG/01/2025/282-85 dated 21.04.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Tage Halley, District & Sessions Judge, East Kameng District, Seppa, Arunachal Pradesh has been granted casual leave on 16.04.2025 and 17.04.2025, along with station leave permission w.e.f. 16.04.2025 to 18.04.2025. The senior most Judicial Officer available at the station will remain in charge of his Court and Office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/2833-2834 /A, dated, 22-04-2025 Copy to:

1. Shri Tage Halley, District & Sessions Judge, East Kameng District, Seppa, Arunachal

Pradesh.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE